

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

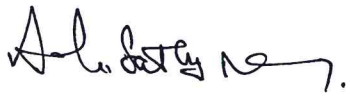
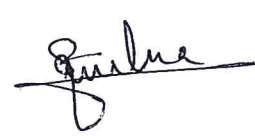
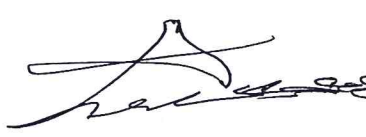
(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYA NARAYANA
(For A.C. Myleeny & Associates) For R₁, R₉ & R₁₁ 
2. R. KRISHNA KUMAR
(For 12th Respondent)  
3. V. SURESH VASAN FOR PETITIONER

ORDER

Counsels for both the parties are present. Counsel for R12 prayed for time for filing reply. In the interest of the justice, time is granted for filing reply before the next date of hearing failing which appropriate order will be passed. Put up on **06.11.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)